

(c) the details thereof ?

THE MINISTER OF STATE INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) : (a) to (c) Shipping Corporation of India and ONGC have a tentative proposal to pool their OSVs in a joint venture with equity participation of 51% and 49% respectively for providing supply vessel services for offshore operations of ONGC in West Coast and East Coast

Billing on Basis of Actual Consumption of Energy

3583. SHRI SAMHAJIRAO KAKADE : Will the Minister of ENERGY be pleased to state

(a) whether the domestic power consumer in the capital would now be billed on the basis of actual energy consumed and not on the basis of the sanctioned load as reported in 'Indian Express', dated 6 January, 1987;

(b) whether any action has been taken by the DESU to implement this important and rational decision and issued instructions to the various Field Organisations;

(c) if so, the details thereof; and

(d) if not, the reasons therefor and the precise position and rationale behind not implementing the Chairman's public announcement ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI SUSHILA ROHTAGI) : (a) to (c) According to the Delhi Electric Supply Undertaking, all categories of consumers are already being billed on the basis of actual energy consumed. However, consumers other than domestic consumers, now pay penalty on excess Consumption/Demand beyond the prescribed limit for consumption per kilowatt of load. Earlier the penalty was being levied if the connected load exceeded the sanctioned load irrespective of the actual energy consumption.

These amended provisions have already been circulated by DESU to the concerned officers for ensuring their implementation. A public notice in this regard has also been issued by DESU.

(a) Does not arise in view of the answer to parts (a) to (c) above.

Rise in Prices of Seras and Vaccines

3584. SHRI SANTOSH KUMAR SINGH : Will the Minister of INDUSTRY be pleased to state

(a) whether it is a fact that the prices of certain essential seras and vaccines have gone up three times during the last one month; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH) : (a) and (b) Manufacturers/importers of non-scheduled formulations are free to revise the prices with 50% Zmargin as per provisions of DPCO, 1987. However, to the extent information is available, prices of indigenously produced seras and vaccines have not been increased.

{Translation}

Telecommunications Staff College

3585. SHRI KALI PRASAD PANDEY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Telecommunication Advisory Committee of Electronics and Telecommunications Engineering Institute has suggested to open a Telecommunications Staff College for the training of the employees;

(b) if so, the name of the place where this staff college is likely to be set up and the total cost involved on it; and

(c) the time by which this college will start functioning and if Government have not so far taken any initiative in this regard the main reasons therefor ?